

HIGH COURT OF KARNATAKA, BENGALURU
NOTIFICATION NO: HCBB – 257 / 2018
DATED 11TH OCTOBER 2018

DASARA VACATION FROM 15.10.2018 TO 17.10.2018

High Court of Karnataka will remain closed for Dasara Vacation from Monday the 15th October 2018 to Wednesday the 17th October 2018 (Both days inclusive).

There will be no sittings during Dasara Vacation at Dharwad and Kalaburagi Benches. Urgent matters of the nature specified below pertaining to Dharwad and Kalaburagi Benches may be filed / moved before the Principal Bench at Bengaluru.

In exercise of power vested under Section 12 of the Karnataka High Court Act, 1961, Hon'ble The Chief Justice has nominated the following Hon'ble Judges of the High Court of Karnataka as Vacation Judges to sit in Principal Bench at Bengaluru on Tuesday the 16th October 2018 in Court Halls mentioned against them on the "SITTING DAY" noted below at 10.30 AM during the Vacation to hear urgent matters.

PRINCIPAL BENCH AT BENGALURU

15.10.2018 to 17.10.2018 Sitting Day 16.10.2018			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mrs.Justice S.Sujatha	9	Hon'ble Mrs.Justice S.Sujatha	9
AND			
Hon'ble Mr.Justice S.Sunil Dutt Yadav		Hon'ble Mr.Justice N.K.Sudhindrarao	10
(All Division Bench matters)		Hon'ble Mr.Justice S.Sunil Dutt Yadav	11

On the day of sitting, after completion of the work of the Division Bench, Hon'ble Judges sitting in Division Bench will sit single and take up Single Bench matters.

No appeals, Petitions or Applications and any other paper of Civil nature will be received during the Vacation, except in cases where it is sought to obtain urgent interim orders like stay orders, interim directions and temporary injunctions etc.

Criminal Appeals, Criminal Revision Petitions, Criminal Petitions where it is sought to obtain urgent orders, stay orders and interim directions etc. in Criminal matters will be received during the Dasara Vacation.

Matters of the nature referred to above filed during vacation and inclusive of the day previous to the sitting day will be posted before the respective Benches. But those cases filed on the sitting day will not be posted on that day, except by the Special Orders/permission of the Vacation Bench.

Memos for posting will not be entertained by the Registrar (Judicial) or the Deputy Registrar during Dasara Vacation. Motions to take up the case/s shall be made before the respective Benches.

Vakalathnama, Process Fee and Process memos in all pending matters will be received in the office and compliance of office objections is also permitted during Dasara Vacation.

The above referred Petitions/Appeals/Papers will be received in the office from 10.30 AM to 12.30 PM on working days, except on Vacation Court Sitting day. On Vacation Court Sitting day, papers will be received from 10.30 AM to 3.00 PM.

By Order of Hon'ble The Chief Justice,

Sd/-

**(V.Srishananda)
Registrar (Judicial)**

Date: 11.10.2018